

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).1 0 5 6 2 / 2 0 0 8

(From the judgment and order dated 19 / 0 7 / 2 0 0 7 in W P No. 7 6 4 0 / 1 9 9 9 of The
HIGH COUR T OF ORI S S A AT CUTTAC K)

ORI S S A STA T E HOUSI N G BOA R D

Petitioner(s)

VER SUS

SIT A R A M LA L

Respondent(s)

(With prayer for interim relief and office report)

WI T H SL P(C) NO. 12 6 8 7 of 2 0 0 8

(With prayer for interim relief and office report)

Date: 16 / 0 1 / 2 0 0 9 This Petition was called on for hearing today.

CORAM :

HON' B L E MR. JUS T I C E DA L V E E R BHA N D A R I

HON' B L E MR. JUS T I C E HAR J I T SIN G H B E D I

For Petitioner(s)

Mr. J an a r a n j a n Das, Adv.

For Respondent(s)

Mr. J an a Kalyan Das, Adv.

UPON hearing counsel the Court made the following

OR D E R

Learned counsel appearing for the petitioner prays
for and is granted four weeks' time to file rejoinder- affidavit.

(Pardeep Ku m a r)
Court Master

(Sneh Bal a Mehra)
Court Master